

Declaration of Assets and Liabilities

Year 2024-2025

I,MD. QUAISARE ALAM , son/daughter/wife of LATE MD SULEMAN ,

Aged 57 years, belonging to BIHAR VIDHAN SABHA PATNA service and presently working as UNDER SECRETARY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name SALMAN WAHID KHAN NA	
(i)	Cash	60,000	AMINA KHATOON	NUSHRAT PARWEEN	SAMIYA PARWEEN		
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	NA	S.B.I. Account 6,35000/-	S.B.I. Account 3,70,000/-	S.B.I. Account 2,30,000/-		
(iii)	Debentures and Shares in companies		NA	NA	NA	NA	
(iv)			NA	NA	NA		
(v)			NA	NA	NA	NA	
(vi)	Jewellery (give details of weight and value)	ve details GOLD 5,60,000/-		50 GRAM GOLD GOLD 4,00,000/- 4,00,000/-		NA	
(vii)	Other assets, such as values of claims / interests		NA	NA	NA	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	1234 01 KATHA 42 LACS	NA .	NA	NA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	RES.+ COMM. 1234 01 KATHA 42 LACS	NA	NA	NA	NA
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA ,	NA	NA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA

I give herein below the details of my liabilities / overdues to public financial (2) institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on		
(a)	(i) Loans from Banks	NA			
	(ii) Loans from financial institutions	NA	NA		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA		
	(b) dues to departments dealing with supply of water	NA	NA		
	(c) dues to departments dealing with supply of electricity	NA .	NA		

	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BMBPA-6866J 75067=00	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA .	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax	6,000/-	NA

C. **Personal Detail**

- I CISONAL	100									
GPF/CPF/PRAN No	. :-	PTS	S/BLA-	-1049						
Gender	:-	MALE (M/F)								
Date of Birth	:-	0	1	0	1	1	9	6	9	DD/MM/YYYY)
Class/Group	:-	Α] (A	/B/C)					
Cadre	÷	BIH	AR VIC	R VIDHAN SABHA PATNA						
		(Full	Name	e.g. B.	A.SE	ihar A	dminis	trative	Service	9,
		B.S	.S Bi	har Se	cretari	at Serv	vice et	c.)		
Home District :- DARBHANGA										
I hereby		that	the	abov	e de	tails	are t	rue	to the	best of my

knowledge and belief.

Signature F- Outral-hints

Name of Employee: MD QUAISARE ALAM

Designation: UNDER SECRETARY

Department: BIHAR VIDHAN SABHA PATNA

Note:

Place: PATNA

Date: 25.02.2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side)

in prescribed format. इन वासने भावन